

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

RAJYA SABHA

**UNSTARRED QUESTION NO. 3960
TO BE ANSWERED ON 06.04.2022**

HELP TO ENTREPRENEURS

3960. DR. SASMIT PATRA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) how many persons became entrepreneurs in the country over the last five years, year-wise and State-wise;
- (b) how did Government help the development of such entrepreneurs;
- (c) how many of them are successful today; and
- (d) the success stories of these entrepreneurs, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJEEV CHANDRASEKHAR)**

(a) The data of number of persons becoming entrepreneurs in the country is not maintained centrally. However, the Government has enacted many policies and schemes across various Ministries that encourage and boost Startups and Entrepreneurship. The details of beneficiaries under Entrepreneurship and Skill Development Programme (ESDP) scheme of Ministry of Micro, Small and Medium Enterprises, Pradhan Mantri MUDRA Yojana (PMMY) and Stand Up India (SUPI) Scheme of the Ministry of Finance, Department of Financial Services, Start-up Village Entrepreneurship Programme (SVEP) of Ministry of Rural Development and Pilot Project on PM-YUVA of the Ministry of Skill Development and Entrepreneurship, are available at **Annexure-I** to **Annexure-V** respectively.

(b) The details of various Schemes of the Government of India for development of Entrepreneurship in the Country are given below:-

(i) Pilot Project on Entrepreneurship Development (PM YUVA) of the Ministry of Skill Development and Entrepreneurship was implemented with the objective for creating an enabling ecosystem through entrepreneurship education, training, advocacy and easy access to entrepreneurship network, for students and alumni of skill training institutes viz. Industrial Training Institutes (ITIs), Polytechnics, Pradhan Mantri Kaushal Kendra (PMKK) and Jan Shikshan Sansthan (JSS) in 10 States and 2 Union Territories.

(ii) The National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida and Indian Institute of Entrepreneurship (IIE), Guwahati are two autonomous organizations functioning under the administrative control of the Ministry of Skill Development and Entrepreneurship. The major activities of the Institutes include Training of Trainers, Management Development Programmes, Entrepreneurship-cum-Skill Development Programmes, Entrepreneurship Development Programmes and Cluster Intervention. IIE, Guwahati has focus especially on North Eastern Region.

(iii) The Pradhan Mantri Mudra Yojana (PMMY) of Department of Financial Services was launched by the Hon'ble Prime Minister on 08.04.2015 to extend collateral free loans up to Rs. 10 lakh through Member Lending Institutions (MLIs) to individuals to enable them to set up or expand their business activities. The scheme facilitates loans in three categories namely Shishu (upto Rs. 50,000), Kishore (Rs. 50,000 to Rs. 5 lakh) and Tarun (Rs. 5 lakh to Rs. 10 Lakh) for income generating activities in Manufacturing, Trading, Services Sector and also for the activities allied to agriculture.

(iv) The Stand Up India Scheme of Department of Financial Services was launched by the Hon'ble Prime Minister on 5th April, 2016 and has been extended upto the year 2025. The objective of the Stand Up India Scheme is to facilitates loans from Scheduled Commercial Banks (SCBs) of value between Rs. 10 lakh and Rs. 1 Crore to at least one Scheduled Caste (SC) or Scheduled Tribe (ST) borrower and one women borrower per bank branch for setting up a green field enterprise in manufacturing, services or trading sector and also for the activities allied to agriculture.

(v) The objective of the Entrepreneurship and Skill Development Programme (ESDP) scheme is to motivate youth representing different sections of the society including SC/ST/Women, differently abled, Ex-servicemen and Below Poverty Line (BPL) persons to consider self employment or entrepreneurship as one of the career options. The ultimate objective is to promote new enterprises, capacity building of existing MSMEs and inculcating entrepreneurial culture in the Country.

(vi) Start-up Village Entrepreneurship Programme (SVEP) of Ministry of Rural Development, is a sub-scheme under the Deendayal Antyodaya Yojana–National Rural Livelihoods Mission (DAY-NRLM) with an objective to help the rural poor to set-up enterprises at the village level in non-agricultural sectors. Besides helping the rural entrepreneurs to access finance, a cadre of Community Resource Persons - Enterprise Promotion (CRP-EP) is also promoted to provide business support services to enterprises in rural areas. The Community Enterprise Fund (CEF) is a dedicated fund given on the lines of Community Investment Fund (CIF) provided under NRLM, for the blocks under SVEP to give loans to the entrepreneurs selected as per the guidelines and norms of SVEP. The CEF amount is 2.55 cr. for each SVEP block. It help to enhance credit worthiness of the village entrepreneurs and also showcase the ability of the community institution led enterprise capital provisions to demonstrate disciplined credit behavior. A total of 197,168 enterprises have been supported so far across the 23 States/UT under SVEP.

(c) & (d) The success stories of entrepreneurs under PMMY and SUPI are available in public domain at <https://www.mudra.org.in> and <https://www.standupmitra.in> respectively.

Annexure-I referred to in reply to Part(a) of the Rajya Sabha Unstarred Question No. 3960 to be answered on 06.04.2022

Entrepreneurship and Skill Development Programme, scheme, M/o MSME					
S.NO.	STATE Name	No. of Beneficiaries under ESDP scheme (in numbers)			
		2018-19	2019-20	2020-21	2021-22
1	ANDAMAN AND NICOBAR ISLANDS	0	126	166	128
2	ANDHRA PRADESH	335	2451	651	2295
3	ARUNACHAL PRADESH	0	159	119	136
4	ASSAM	0	8565	1350	1165
5	BIHAR	955	5068	1677	1716
6	CHANDIGARH	0	131	0	0
7	CHHATTISGARH	0	6173	828	1714
8	DADRA & NAGAR HAVELI	0	0	142	280
9	DELHI	259	6828	935	1349
10	GOA		90	0	119
11	GUJARAT	353	3253	706	1300
12	HARYANA		4560	1360	2014
13	HIMACHAL PRADESH	70	1226	710	1317
14	JAMMU AND KASHMIR	24	2133	0	440
15	JHARKHAND	623	6166	994	2570
16	KARNATAKA	78	3334	234	2769
17	KERALA	0	2319	750	2335
18	LADAKH	0	105	0	0
19	LAKSHADWEEP	0	25	0	0
20	MADHYA PRADESH	200	26097	1270	2706
21	MAHARASHTRA	753	30421	1314	3946
22	MANIPUR	0	730	73	100
23	MEGHALAYA	0	306	129	213
24	MIZORAM	0	240	0	0
25	NAGALAND	0	773	0	527
26	ODISHA	0	3647	907	2559
27	PUDUCHERRY	0	250	260	61
28	PUNJAB	0	6197	1256	2447
29	RAJASTHAN	424	7167	1272	2033
30	SIKKIM	25	502	404	1140
31	TAMIL NADU	309	15759	1653	3002
32	TELANGANA	251	3430	2079	2629
33	TRIPURA	209	948	375	1084
34	UTTAR PRADESH	4378	83625	4397	5260
35	UTTARAKHAND	213	3617	525	403
36	WEST BENGAL	75	3452	1120	1928
	TOTAL	9534	239873	27656	51685

Annexure-II referred to in reply to Part(a) of the Rajya Sabha Unstarred Question No. 3960 to be answered on 06.04.2022

(Amount Rs. in Crore)

Pradhan Mantri MUDRA Yojana – Year-wise State-wise Information												
Financial Year	2016-17		2017-18		2018-19		2019-20		2020-21		2021-22 (as on 25.02.2022)*	
State Name	No. of A/Cs	Sanctioned Amount	No. of A/Cs	Sanctioned Amount	No. of A/Cs	Sanctioned Amount	No. of A/Cs	Sanctioned Amount	No. of A/Cs	Sanctioned Amount	No. of A/Cs	Sanctioned Amount
Andaman and Nicobar Islands	3,353	80.15	3,829	102.66	3,722	91.72	1,733	75.63	5,468	123.01	1,416	57.62
Andhra Pradesh	5,87,569	6,078.01	8,01,845	10,902.51	7,82,707	11,368.90	8,44,501	10,439.93	11,52,152	12,028.33	8,48,994	10,255.66
Arunachal Pradesh	6,109	81.46	11,004	109.50	14,455	118.03	23,288	156.05	6,159	179.31	3,815	62.26
Assam	12,55,754	4,908.30	17,13,004	6,669.74	24,22,968	9,938.15	16,68,347	7,788.63	11,89,829	7,657.20	5,12,912	3,524.87
Bihar	37,56,716	12,190.60	43,14,861	15,919.40	59,99,640	24,405.99	67,12,494	27,435.78	53,06,694	25,589.31	51,10,683	24,981.97
Chandigarh	19,039	229.01	18,257	419.98	30,015	426.29	24,313	404.27	20,295	449.36	11,470	179.60
Chhattisgarh	8,84,941	3,334.27	9,62,079	4,747.29	12,01,572	5,953.21	12,61,018	6,959.04	10,27,266	6,746.80	7,23,938	4,532.06
Dadra and Nagar Haveli	2,587	23.49	3,408	36.79	2,900	44.51	2,899	44.44	3,787	52.78	2,450	36.57
Daman and Diu	774	12.61	1,086	23.55	681	18.67	766	24.65	1,140	28.05	627	14.55
Delhi	2,24,975	3,762.95	2,41,797	4,450.15	7,37,717	5,768.29	5,68,596	5,209.95	3,30,497	4,130.29	1,44,327	1,770.71
Goa	31,289	390.20	39,397	499.27	44,781	502.57	39,040	507.41	37,520	553.71	28,692	358.40
Gujarat	11,03,453	7,781.94	15,01,226	11,386.52	18,26,207	13,216.78	20,96,393	13,745.58	14,30,956	11,579.25	12,57,620	9,443.11
Haryana	7,16,622	3,843.53	7,86,328	5,940.40	10,81,972	7,526.32	11,55,917	7,858.89	10,05,453	7,552.06	8,52,644	5,901.61
Himachal Pradesh	82,851	1,281.72	91,992	1,900.55	1,19,595	2,359.37	1,07,865	2,403.20	1,30,494	2,365.05	87,790	1,712.55
Jharkhand	10,23,593	4,004.13	12,12,671	5,410.40	14,36,968	6,989.23	17,20,485	7,964.11	16,68,281	8,471.20	14,29,644	7,072.78
Karnataka	39,33,578	18,002.55	45,68,493	23,009.73	58,06,936	29,995.35	57,33,127	30,185.73	46,45,196	30,199.18	35,62,538	22,515.84
Kerala	9,82,260	6,288.62	22,89,805	9,459.97	21,21,319	12,178.40	21,76,889	13,143.08	15,86,258	11,416.44	13,56,196	9,072.98
Lakshadweep	473	5.64	1,044	12.95	626	7.37	796	8.30	1,799	23.06	648	13.60
Madhya Pradesh	26,83,052	10,506.45	28,99,123	14,886.15	32,82,723	17,407.92	35,57,948	19,060.01	32,49,158	18,474.24	25,94,440	14,954.60
Maharashtra	33,44,154	17,286.66	35,96,620	22,751.40	43,85,981	26,438.94	47,69,888	27,899.09	37,54,163	25,208.64	34,93,766	20,129.34
Manipur	21,865	156.05	33,186	219.59	86,139	361.28	90,175	412.59	69,906	435.42	32,642	240.01

Meghalaya	23,915	189.97	28,846	216.25	35,574	269.92	44,416	273.54	40,478	414.68	12,363	139.16
Mizoram	6,973	101.20	12,400	157.62	15,858	232.06	20,435	249.88	12,716	245.30	7,818	173.04
Nagaland	11,051	114.06	14,141	135.98	17,448	163.00	15,082	184.01	19,787	261.07	9,261	157.76
Odisha	26,06,769	7,891.34	34,70,312	11,558.91	41,64,432	15,770.28	37,15,335	15,414.73	36,34,998	15,328.63	31,00,916	13,313.71
Pondicherry	1,30,360	490.62	1,50,477	895.16	1,77,772	1,248.92	1,39,444	764.28	1,08,775	618.77	1,14,071	705.79
Punjab	7,05,569	4,640.84	8,19,836	6,723.82	11,82,936	8,282.79	12,81,307	8,882.27	10,94,143	7,413.45	9,00,041	6,506.11
Rajasthan	12,04,837	9,024.71	17,46,748	13,862.55	27,27,579	17,506.39	29,94,534	19,661.94	24,81,296	18,571.38	22,05,475	15,235.47
Sikkim	19,865	99.88	21,588	116.30	26,688	208.42	19,862	176.24	15,356	200.95	8,524	121.87
Tamil Nadu	53,09,857	18,052.68	58,60,165	25,331.68	74,40,662	34,260.05	71,17,666	35,006.37	49,47,732	28,967.96	48,50,799	27,829.67
Telangana	4,82,694	3,878.38	7,89,315	6,545.26	9,82,204	7,779.63	14,35,626	9,128.24	6,36,219	6,947.89	3,67,893	4,817.87
Tripura	2,53,807	999.42	3,99,299	1,484.96	4,41,114	1,853.91	3,97,094	1,583.46	3,26,855	2,116.82	2,62,558	1,701.26
Uttar Pradesh	33,37,547	15,282.61	44,01,217	22,077.89	49,75,961	26,190.58	58,61,422	30,949.36	47,38,452	29,231.34	42,51,976	26,012.53
Uttarakhand	2,86,579	1,974.12	2,54,783	2,573.22	3,03,340	2,973.72	3,01,996	2,944.55	3,01,870	3,100.82	2,71,293	2,335.74
West Bengal	45,66,505	15,695.01	49,67,286	20,552.19	58,56,048	26,462.13	61,76,529	26,789.20	54,50,920	29,335.97	43,33,108	25,393.99
UT of J&K	87,556	1,760.42	99,757	2,451.98	1,29,320	3,246.12	1,55,153	3,552.25	2,94,501	5,513.47	2,35,704	5,168.95
UT of Ladakh	2,156	84.95	3,368	134.82	3,758	157.58	5,602	178.45	8,477	228.05	7,209	210.83
TOTAL	3,97,01,047	1,80,528.54	4,81,30,593	2,53,677.09	5,98,70,318	3,21,722.79	6,22,37,981	3,37,465.13	5,07,35,046	3,21,759.24	4,29,96,261	2,66,654.44

Annexure-III referred to in reply to Part (a) of the Rajya Sabha Unstarred Question No. 3960 to be answered on 06.04.2022

(Amount Rs. in Crore)

Stand Up India- State Wise Year Wise Information												
												Amount Rs.in Crore
	FY 2016-17		FY 2017-18		FY 2018-19		FY 2019-20		FY 2020-21		FY 2021-22 (till March 28 2022)	
States/Uts	No Of A/Cs	Sanctioned Amt	No Of A/Cs	Sanctioned Amt	No Of A/Cs	Sanctioned Amt	No Of A/Cs	Sanctioned Amt	No Of A/Cs	Sanctioned Amt	No Of A/Cs	Sanctioned Amt
ANDAMAN AND NICOBAR ISLANDS	31	5.38	27	5.71	28	5.32	48	9.34	48	10.28	68	15.51
ANDHRA PRADESH	1309	346.84	2316	504.59	1361	347.82	913	230.58	469	106.41	620	124.59
ARUNACHAL PRADESH	87	23.41	41	9.34	28	6.77	44	6.94	69	13.67	71	13.75
ASSAM	840	163.47	434	102.68	224	49.93	175	36.65	152	39.35	199	44.26
BIHAR	1369	252.37	996	195.7	841	157.29	618	121.96	364	71.62	543	110.55
CHANDIGARH	123	21.54	131	27.82	51	11.09	51	13.1	57	15.82	28	6.34
CHHATTISGARH	1026	232.88	843	196.29	360	95.02	259	75.16	173	45.55	262	69.28
Daman and Diu and Dadra and Nagar Haveli	32	13.67	18	5.01	13	3.48	18	4.96	2	0.45	7	1.64
DELHI	1082	228.75	1013	225.17	626	173.38	842	195.89	579	147.31	302	68.16
GOA	136	22.99	99	20.62	73	15.74	107	23.11	27	7.3	22	4.65
GUJARAT	2208	613.54	2308	663.07	1589	476.09	1227	365.27	1028	301.22	496	125.34
HARYANA	1277	281.18	1082	241.48	577	134.16	712	160.54	482	105.02	286	63.87
HIMACHAL PRADESH	486	86.59	373	71.63	198	44.7	235	57.23	138	32.7	169	39.68
JAMMU AND KASHMIR	140	29.71	382	76.53	168	33.99	160	34.91	272	56.87	48	10.92
JHARKHAND	737	141.13	655	134.52	328	80.46	317	70.89	209	48.68	278	59.16
KARNATAKA	1881	445.04	1466	330.06	1021	222.11	1516	385.81	992	251.93	1270	249.23
KERALA	923	185.95	725	155.86	788	161.12	617	121.15	303	64.62	165	35.48

LADAKH	26	3.94	30	4.62	15	2.32	14	2.5	5	1.52	46	8.34
LAKSHADWEEP	1	0.33	0	0	0	0	1	0.2	0	0	1	0.1
MADHYA PRADESH	2066	457.09	1275	297.75	441	104.51	494	118.9	397	103.9	832	227.5
MAHARASHTRA	2844	641.7	2266	522.86	1295	295.98	1160	290.05	835	247.08	1840	355.17
MANIPUR	63	12.7	47	8.76	49	11.76	42	8.18	13	3.15	16	3.7
MEGHALAYA	91	19.34	61	13.5	32	8.08	26	5.23	35	11.32	32	10.7
MIZORAM	91	20.47	59	12.52	55	15.21	50	9.94	65	16.7	92	20.06
NAGALAND	96	18.47	95	17.99	49	9.55	66	14.4	72	16.84	57	16.53
ODISHA	1230	243.81	1014	194.22	576	124.46	636	145.69	486	116	335	81.36
PUDUCHERRY	85	17.29	70	17.87	41	9.09	54	15.32	33	9.01	27	4.75
PUNJAB	1293	259.84	1059	221.03	485	103.82	627	129.77	576	127.69	388	82.36
RAJASTHAN	1927	388.02	1423	310.38	897	213.98	746	186.9	500	138.44	681	156.38
SIKKIM	59	8.1	32	5.78	113	14.43	54	8.9	43	6.36	76	10.91
TAMIL NADU	3157	699.97	2900	626.93	2563	603.44	2055	530.99	1879	453.04	1662	392.71
TELANGANA	1697	404.47	2204	493.58	1685	420.28	1106	334.55	793	212.42	540	133.42
TRIPURA	104	16.83	46	9.31	23	5.12	24	5.81	37	7.81	46	10.04
UTTAR PRADESH	4639	907.67	3863	776.84	2459	521.4	2255	463.03	1473	302.42	835	178.44
UTTARAKHAND	660	146.11	516	120.27	382	88.18	387	70.87	257	55.59	67	16.56
WEST BENGAL	3065	528.06	1752	348.73	984	199.84	849	161.42	774	156.23	1046	172.29
Total	36881	7888.66	31621	6969.03	20418	4769.94	18505	4416.15	13637	3304.33	13453	2923.74

Annexure-IV referred to in reply to Part(a) of the Rajya Sabha Unstarred Question No. 3960 to be answered on 06.04.2022

The year-wise and State-wise enterprise supported under Start-up Village Entrepreneurship Programme (SVEP) of Ministry of Rural Development from 2017-18 till 28th Feb 2022, is provided below:

No	State	Enterprises supported in 2017-18	Enterprises supported in 2018-19	Enterprises supported in 2019-20	Enterprises supported in 2020-21	Enterprises supported in 2021-22
1	Andhra Pradesh	3,084	1,783	4,324	5,586	2,060
2	Assam	0	0	0	548	1,478
3	Bihar	3,889	3,167	5,541	6,844	2,443
4	Chhattisgarh	1,758	3,179	2,791	2,707	2,549
5	Gujarat	268	356	1,788	984	1,915
6	Haryana	857	1,283	1,924	2,492	1,033
7	Jammu & Kashmir(UT)	296	575	418	973	0
8	Jharkhand	673	3,437	2,294	5,218	3,868
9	Kerala	799	2,808	7,602	7,327	5,569
10	Madhya Pradesh	2,177	2,901	4,550	4,791	4,248
11	Maharashtra	1,818	1,527	1,161	0	0
12	Manipur	0	0	0	108	663
13	Meghalaya	0	0	53	81	115
14	Mizoram	0	0	0	320	333
15	Nagaland	1,109	1,417	1,487	12	0
16	Odisha	1,096	2,404	2,969	4,087	2,301
17	Punjab	0	146	537	637	351
18	Rajasthan	864	1,140	2,436	1,733	1,452
19	Tamil Nadu	0	0	859	1,681	1,084
20	Telangana	257	858	2,264	2,659	2,129
21	Uttar Pradesh	957	1,808	2,456	5,109	4,595
22	Uttarakhand	0	0	9	459	557
23	West Bengal	1,168	912	2,102	2,853	2,880
	Total	21,070	29,701	47,565	57,209	41,623

Annexure-V referred to in reply to Part(a) of the Rajya Sabha Unstarred Question No. 3960 to be answered on 06.04.2022

The status of state wise new and Scale up Enterprises established / supported under PM-YUVA pilot project is as under:

S.No.	State	New Enterprise			Scale-up Enterprise				Grand Total
		Male	Female	Total New	Male	Female	Trans gender	Total Scale-up	
1	Assam	0	25	25	8	82	0	90	115
2	Bihar	0	34	34	0	5	0	5	39
3	Delhi	18	35	53	13	31	0	44	97
4	Kerala	22	132	154	11	117	3	131	285
5	Maharashtra	20	135	155	59	59	0	118	273
6	Tamil Nadu	10	30	40	12	11	0	23	63
7	Telangana		14	14		17	0	17	31
8	Uttar Pradesh	22	66	88	6	21	0	27	115
9	Uttarakhand	9	24	33	10	25	0	35	68
10	West Bengal	2	9	11	90	19	0	109	120
Total		103	504	607	209	387	3	599	1206
